

General Circular No. 40/2014

**F.No. 02/13/2014 CL-V
Government of India
Ministry of Corporate Affairs**

**'A' Wing, 5th Floor, Shastri Bhawan,
Dr. Rajendra Prasad Road, New Delhi-110001.**

Dated: 15.10.2014

To

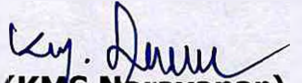
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: COMPANY LAW SETTLEMENT SCHEME, 2014 (CLSS-2014)

Sir,

In continuation to the Ministry's General Circular No. 34/2014 dated 12.08.2014 on the subject cited above, this Ministry has, on consideration of requests received from various stakeholders, has decided to extend the Company Law Settlement Scheme (CLSS 2014) upto 15th November, 2014.

Yours faithfully,


**(KMS Narayanan)
Assistant Director
23387263**

✓ Copy to:- 1. E-Governance Section and Web Contents Officer to place this circular on the Ministry's website.

2. Guard File.